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#### Modernising of Government of India Presses

- 1217. SHRI JAGADISH JANI: WUI the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether there is any proposal under Government's consideration for modernising Government of India presses;
- (b) if so, by when the modernisation programme is likely to be introduced; and
- (c) what are the details of the programme?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUS-ING (SHRI MOHAMMED USMAN ARIF): (a) and (b) Phased modernisation of Government of India Presses is already in progress.

(c) While replacing unserviceable machines and/or augmenting printing capacity in the Government of India Presses, latest machines with appropriate technology are being procured. In place of 'sereo plate', nyloprint (photo polymor plate) has been introduced for printing of forms, within the constrains manpower availability, letter press flat-bed/rotary machines are being replaced by Web Offset machines. A beginning has been made in the presses at Nilokheri, Temple Street, Calcutta, Koratty, Chandigarh and Mysore. Electronic/ computer aided film setter for composing in Hindi has been installed at Photolitho Press Faridabad.

### **Unauthorised Structures by Residents** of Centra] Go-ernment Quarters at Behala, Calcutta

1218. SHRI ARABINDA GHOSE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that a number of residents of the Central Government quarters at Behala, Calcutta, have encroached vast tracts of Government land around their flats and erected unauthorised stracturesi^

(b) whether it is also a fact that the matter was brought to the notice of the Estate Manager, Calcutta and Chief Engineer, C.P.W.D., Calcutta, for remedial measures by different quarters including the R/R Directorate of West Bengal Government as the land and the flats belong to Government of India;

to Questions

- (c) if so, what action Government contemplate to take against such illegal criminal action by the Central Government employees: and
- (d) what are the reasons for the inaction of the Estate Manager and C.P.W.D, authority at Calcutta over the matter for four to Ave years?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOU-SING (SHRI MOHAMMED USMAN ARIF): (a) to (d) The information is being collected and will be laid on the Table of the House.

### Construction of Moghul Road In Rajauri-**Poonch Districts**

- 1219. SHRI DHARAM CHANDER PRASHANT: Will the Minister of SHIP-PING AND TRANSPORT be pleased to state.-
- (a) whether Government are aware: that Jammu and Kashmir Government is constructing Moghul road in Rajami-Poonch border districts of Jammu and the work is somewhat slow;
- (b) whether it is also a fact that the State Government has demanded funds from the Centre for boring a tunnel inside the Peer Panchal mountain;
- (c) the total amount of funds required by the State Government for boring the tunnel; and
- (d) whether the Defence Ministry has withdrawn its objections in respect of construction of this road from security point of view?

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THE MINISTER OF STATE IN THE OF MINISTRY SHIPPING TRANSPORT (SHRI Z. R. ANSARI): (a) Yes, Sir. The State Govt, had indicated in a report that work has been taken up on this road by them.

- (b) and (c) So far, no proposal has been received from the State Govt, for construction • of a tunnel through Peer Panchal Range. The only proposal sent by them provides for construction of a road over Pir-Ki-Gali pass at a cost of Rs. 15.87 crore\*.
- (d) The matter has been under correspondence between the Central Government and the State Government for quite sometime. The alignment of the proposed road over the Pir-Ki-Gali along the Old Moghul route was approved by the Defence Ministry who had at no Stage objected to it. In case an alignment at a lower level along with a tunnel is contemplated now, this wiH have to be examined afresh from the security angle since these two aspects were not covered under the earlier clearance.

# राष्ट्रीय राजमार्ग संख्या 12 की मरम्मत

1220. श्री प्यारे लाल खंडेलवाल: क्या नौवहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार को यह जानकारी है कि राष्ट्रीय राजमार्ग संख्या 12 का पाटन से घाटोली के बीच का मार्ग पूरी तरह से खराब हो चुका है; और
- (ख) यदि हां, तो इसकी मरम्मत हैत क्या कदम उठाए गए हैं ?

नौवहन ग्रौर परिवहन मंत्रालय में राज्य मंत्री (श्री जियाउर रहमान ग्रंसारी): (क) और (ख) पाटन और घाटोली के बीच की सड़क जयपुर-कोटा-वियोरा सड़क

का ही एक भाग है जिसको फरवरी, 1981 में विस्तार करके राष्ट्रीय राजमार्ग घोषित किया गया था और यह सडक यातायात के योग्य है। इस सड़क का विकास/स्घार कार्य कमबद्ध पदधति से किया जाना है जो इस कार्य के लिए उपलब्ध समस्त धनराशि श्रीर कार्यो की परस्पर प्राथमिकता पर निर्भर करता है। राष्ट्रीय राजमार्ग 12 के जयपूर-कोटा-वियोरा खण्ड की मरम्मत करने के लिए कुल 87 लाख रुपये के झनमान स्वीकृत किए गए हैं जिसमें इस सडक खण्ड की मरम्मत के लिए 23.00 लाख रुपये के अनमान स्व:कृत किए गए हैं।

to Questions.

## **Recession in Shipping Industry**

- 1221. SHRI DHULESHWAR MEENA: Will the Minister ol SHIPPING AND TRANSPORT be pleased to state:
- (a) whether it is a fact that the shipping industry is facing world-wide recession;
- (b) if so, what are its effect o» India's shipping industry and trade;
- (c) what is the present tonnage capacity of the Indian ships both in private and public sector;
- (d) the loss suffered by the Shipping Corporation of India during the last two years and the steps taken to cut down the loss: and
- (e) what are the particulars of the ships at present under construction at the shipyards in India, their DWT and estimated cost and what are the names ot organisations for whom these are being built along with the delivery dates?

THE HINISTER OF STATE TN THE SHIPPING AND MINISTRY OF TRANSPORT (SHRI Z. R. ANSARI): (a) Yes.

(b) The freight/charter earnings ot Indian Shipping Companies have como